

COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

SEVENTEENTH LOK SABHA

49

FORTY NINTH REPORT

**[Delay in laying the Annual Reports and Audited Accounts of the
Ghani Khan Choudhury Institute of Engineering & Technology
(GKCIET), Malda]**

(Presented on 13.12.2021)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
December, 2021/ Agrahayana, 1943(Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

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INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-2022), having been authorized by the Committee to present this Report on their behalf, present this Forty Ninth Report in respect of the delay in laying the Annual Reports and Audited Accounts of the Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal

2. In terms of the recommendations of the Committee on Papers Laid on the Table contained in their First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Reports and Audited Accounts of the Organisation/Company are required to be laid on the Table of the House within nine months of the closure of the respective accounting year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal and took oral evidence of the representatives of the Ministry of Education (Department of Higher Education) and the Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal in this regard at their sitting held on 05th January, 2021.

4. The Committee considered and adopted this Report at their sitting held on 29th November, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of Higher Education) and the Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations/ Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
06th December, 2021
15 Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying the Annual Reports and Audited Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda.

Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal, was established in 2010 by the erstwhile Ministry of Human Resource Development (now Ministry of Education), Govt. of India, under the mentorship of National Institute of Technology, Durgapur, in the memory of Shri A.B.A. Ghani Khan Choudhury, who had contributed immensely to the societal development of the region.

The Institute was established with the objective to create a multi-layered inter-disciplinary and inter-sectorial efficient professional technical manpower to act as an international podium for the development and transfer of technical competence in academics.

2. On being enquired about the Act, Rule, Regulation and also, the provision of time for laying of the Annual Report and Audited Accounts of GKCIET, the Ministry submitted that:

" In terms of Rule 212 (3) (iv) of the GFRs 2005, the Annual Reports and Audited Statements of Accounts of Autonomous Organizations are required to be laid on the Table of the Parliament."

Further, it was submitted that:-

"The relevant O.M. No.17(3)/2011-E.II(A) dated 5th Sept., 2011 indicates that the Annual Reports and Audited Statements of Accounts of Autonomous Organization are required to be laid before Parliament within nine months after closure of the accounting year."

3. GKCIET, Malda, is a fully funded autonomous organization under the Ministry of Education. The statement showing the year wise funds released by the Ministry is placed at **Annexure-I**.

4. The Committee have, in their First Report (5th Lok Sabha) presented to the House on 08 March, 1976, emphasized that the Autonomous Organizations should lay their Annual Report, Audited Accounts and Review Statements within nine months of the close of the respective Accounting Year. Further, it is the responsibility of the Administrative Ministry to lay the Annual Report and Audited Accounts of the Organisation on the Table of the House. However, if for any reason, the Annual Report and Audited Accounts are not laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the said period or as soon as the House meets, whichever is later, explaining the reasons as to why the documents could not be laid in time.

5. The Ministry of Education (Department of Higher Education) had laid the Annual Reports and Audited Accounts of the GKCIET for the years 2011-12 and 2013-14 to 2017-18 on 03.02.2020; for the year 2012-13 on 10.02.2020 and for the year 2018-19 on 23.03.2020, before the Parliament with delays ranging between 03 months to 85 months approximately. The requisite documents for the year 2019-2020 have not been laid as yet.

The statement showing dates of laying the Annual Reports and Audited Accounts of the GKCIET, Malda, alongwith the extent of delay is placed at **Annexure-II**.

6. On being asked about the reasons for delay in laying the Annual Reports and Audited Accounts of GKCIET, Malda, for the years 2011-12 to 2018-19, the

Ministry in written replies dated 16 November, 2020, stated that:-

2011-12

“The annual grant for meeting recurring & non-recurring expenditure of GKCIET was released to Mentor Institute i.e. NIT Durgapur till 2016-17. Till April 2015, there was an Officer On Special Duty as incharge of GKCIET. The appointment of regular Director was first attempted in Jan 2014 and again in April 2016. The regular Director was appointed in August 2017.

The Audit of Accounts of the Institute was entrusted to C&AG only on 7th Oct., 2013. C&AG conducted audit of account of 2011-12 during 10th Dec., 2013 to 7th Jan., 2014 and instructed to recast the accounts on 27th March, 2014. The recasted accounts were approved by the competent authority on 20th May, 2014 and the same was resubmitted to C&AG. Thereafter, C&AG conducted the audit during 26th June, 2014 to 18th July, 2014. The final audit report was provided to the Institute on 13th Oct., 2014. The competent authority to approve the accounts is Board of Governors. For various reasons including absence of nomination of new Chairman, BoG/ Members/lack of quorum, etc., the meeting of BoG could not be held between 21st May, 2014 to 22nd Sept., 2017.

Since by then the annual reports of 14-15 to 16-17 were also pending and the institute started getting its own grant directly (and not via NIT Durgapur) from 17-18, in order that accounting continuity is ensured for all the transactions made via by NIT (till 6 Aug 2017), all the arrear audited reports till 17-18 were then made ready (after getting the audited report from 14-15 to 17-18 from CAG) and placed before BoG on 28 June 2019.”

2012-13

“The Annual Accounts was approved by the BoG on 29th Sept., 2013. C&AG conducted audit of account during 10th Dec., 2013 to 7th Jan., 2014 and instructed to recast the accounts on 27th March, 2014. The recasted accounts were approved by the competent authority on 20th May, 2014 and the same was resubmitted to C&AG. Thereafter, C&AG conducted the audit during 26th June, 2014 to 18th July, 2014. The final audit report was provided to the Institute on 13th Oct., 2014. The competent authority to approve the accounts is Board of Governors. For various reasons including

absence of nomination of new Chairman, BoG/ Members/lack of quorum, etc., the meeting of BoG could not be held between 21st May, 2014 to 22nd Sept., 2017.

Since by then the annual report of 14-15 to 16-17 were also pending and the institute started getting its own grant directly (and not via NIT Durgapur) from 17-18, in order that accounting continuity is ensured for all the transactions made via by NIT (till 6 Aug 2017), all the arrear audited reports till 17-18 were then made ready (after getting the audited report from 14-15 to 17-18 from CAG) and placed before BoG on 28 June 2019.”

2013-14

“The Annual Accounts was approved by the BoG on 20th May, 2014. C&AG conducted audit of accounts during 26th June, 2014 to 18th July, 2014. The final audit report was provided to the Institute in December, 2014. The competent authority to approve the accounts is Board of Governors. For various reasons including absence of nomination of new Chairman, BoG/ Members/lack of quorum etc., the meeting of BoG could not be held between 21st May, 2014 to 22nd Sept., 2017.

Since by then the annual report of 14-15 to 16-17 were also pending and the institute started getting its own grant directly (and not via NIT Durgapur) from 17-18, in order that accounting continuity is ensured for all the transactions made via by NIT (till 6 Aug 2017), all the arrear audited reports till 17-18 were then made ready (after getting the audited report from 14-15 to 17-18 from CAG) and placed before BoG on 28 June 2019.”

2014-15 to 2015-16

“The OSD of the Institute completed his term and left the Institute on 25th April, 2015. The Mentor Institute appointed one of the Professor of NIT to look after the affairs of GKCIET in addition to his own work. This arrangement continued from 26th April, 2015 to 20th July, 2016. After that, a Professor of GKCIET was assigned the charge by mentor Director who continued to look after the affairs till joining of regular Director, GKCIET on 7 Aug 2017. The regular Director joined in August, 2017 at GKCIET and during charge transfer NIT, Durgapur handed over the annual

accounts of 14-15 and 15-16. However, there were issues in the annual account and hence, NIT, Durgapur, was asked to redo the annual account. NIT Durgapur submitted the revised annual account in March, 2018. These accounts were finally submitted for auditing to C&AG office at Kolkata on 26.03.2018. The audit report was sent to the Institute by C&AG on 22.01.2019.

FC/BoG in its meeting held on 28th June, 2019 approved the annual report/audited accounts for submission to Ministry. The Institute submitted the reports to the Ministry on 9th Sept., 2019”

2016-17

“NIT Durgapur provided the annual accounts to GKCIET during March, 2018. These accounts were submitted for audit to C&AG on 26th March, 2018. The final report was sent to the Institute by C&AG on 22nd January, 2019.

FC/BoG in its meeting held on 28th June, 2019, approved the annual report/audited accounts for submission to the Ministry. The Institute submitted the reports to the Ministry on 9th Sept., 2019.”

2017-18

“The accounts for the period 1st April, 2017 to 6th August, 2017 was made available to GKCIET by NIT, Durgapur, on 14.09.2018. The accounts for the whole financial year were finalized by GKCIET and submitted for audit to C&AG office, Kolkata, on 22.11.2018 and the final audit report was received on 04.04.2019. Then the Annual reports were approved by BoG in 14th BoG meeting held on 28.06.2019 and submitted to the Ministry.”

2018-19

“These accounts were prepared soon after the closure of the Financial year and approved by BoG in its 13th BoG meeting held on 26.04.2019, which were submitted to C&AG, Kolkata on 13.05.2019 for auditing. Soon after the audit report was received on 15.10.2019, Annual Report was prepared and submitted to the Ministry. As can be seen, there was no delay.”

7. On the question whether the Ministry agrees that the delays in laying the documents indicate that due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the

Ministry in their replies, dated 16 November, 2020, submitted that:

“The Institute was in establishing stage and in the absence of regular Director and issues with governance at GKCIET, the activities of the Institute could not be conducted in an effective manner which resulted in non-submission of Annual Report/Audit Report to this Ministry. The process for finalizing the reports on time could only be streamlined after joining of regular Director in July, 2017.”

8. The statement showing actual time taken at different stages, i.e. from approaching the Auditors to laying the Annual Reports and Audited Accounts of GKCIET, Malda, before the Parliament, for the years 2011-12 to 2018-19, is placed at **Annexure-III**.

9. The Committee desired to know as to whether the Ministry/Institute had identified the stages at which the delays occurred during all these years and if so, how did the Ministry propose to curtail the same. The Ministry, in written replies dated 16 November, 2020, submitted that:-

“As brought out above, there were issues of absence of Chairman, BoG and Director and other governance issues. These have now been set right and as can be seen, the delay is now substantially reduced.”

10. On being questioned by the Committee as to whether there has been any delay in appointment of auditors for the purpose of auditing the Annual Accounts of the Institute, during these years, the Ministry in replies dated 16 November, 2020, submitted that :-

" The initial appointment of Auditor was only in Oct, 2013"

11. The Committee enquired about how the issue of auditing and the subsequent timely receipt of the Audit Reports from the audit authorities was dealt with by the Ministry. The Ministry submitted that:-

" The ministry was seized of the issues at GKCIET and thus decided to have a full time Director by advertising the same in May 2016"

12. On the question as to whether the Institute faced any problems in getting the Hindi translation of the documents and the subsequent printing thereof, the Ministry submitted that: -

"Yes due to non-availability of Hindi translation facilities at Malda. This problem has been overcome by getting the annual reports translated and printed at New Delhi."

13. The Committee desired to know whether there were any procedural difficulties in convening the meeting of the Competent Authority for getting approval of the documents of the Institute. In this regard, the Ministry submitted that:-

"The absence of BoG meeting delayed the annual report submission to Ministry."

14. The Committee also enquired as to whether the Institute had any internal auditing mechanism to ensure timely compilation of accounts and also to minimize the audit queries at the time of auditing. In reply, the Ministry submitted that:-

"No. Due to the shortage of suitable staff for carrying out internal audit, efforts are being made to appoint an internal auditor on contractual/consultancy basis."

15. Further, the Ministry was asked as to whether any time schedule had been laid down by the Institute/Ministry indicating normative time for completion of the task of each stage involved in the finalization of the Annual Reports and Audited Accounts. In response thereof, the Ministry submitted that:-

"The laid down procedure for laying of Annual Reports/Audited Accounts, as provided by the Ministry are now followed by

GKCIET without any deviation. For 19-20, GKCIET has asked in July and Oct 2020, CAG Kolkata to undertake the audit but due to Corona crisis, the audit has not started."

16. On being asked about any mechanism in the Ministry to monitor the progress of work to ensure a timely laying of documents, the Ministry submitted that:-

"Yes. Ministry issues letter to all its autonomous organizations to adhere to the time schedule provided for the purpose of finalization of Annual Report/Audited Accounts and monitors the same in periodic Finance Committee and Board of Governors meetings."

17. As part of its mandate, the Committee took oral evidence of the representatives of the Ministry of Education (Department of Higher Education) and GKCIET, Malda, on 05th January, 2021, to consider the matter of delays in laying of Annual Reports and Audited Accounts of GKCIET, Malda, for the years 2011-12 to 2018-19.

During the evidence, the representatives of the Ministry of Education were headed by Shri Praveen Kumar, Secretary (*In-charge*) who was given additional charge of the Ministry, as the regular Secretary was on leave during that period.

18. The Secretary to the Ministry accepted the causes of delay and submitted before the Committee that :-

".... normally the Ministry works in the mode of exception being autonomous body's governance is through our nominees in the Boards, etc....."

The representative of the Ministry/Institute also submitted that:

"...for 2011 to 2014, after the auditors were formally appointed in 2013, the audit process started and for the three years, the audit process ended sometime in the month of October, 2014. And, thereafter, since from 2014, there was no BOG as if a fait

accompli is being created, the quorum was not allowed to be completed and we could not go through that bureaucracy of pushing past BOG so that it can come to the Ministry. That explains the delay of first three years. For the second three years, 2015-18, the NIT was doing the audit report and there also they were not taking it seriously. In fact, the situation was, at that point of time, NIT Durgapur itself was not having the Director. The NIT, Patna was looking after the charge of NIT Durgapur and in turn, because NIT Durgapur was given the charge of GKCIET, he was also looking after the charge of GKCIET... So, when the audit for the three years could be completed by NIT Durgapur after we insisted that if you do not do this, we are going to close the funding. Then only, Sir, the things started improving. So, the delay was on account of, as I said earlier, technically quorum not being completed. On paper, if it has to be said, there was no quorum.”

On being enquired by the Committee as to what kind of anomalies were found in the process of recasting the annual accounts of the Institute for the years 2011-2012, 2012-2013, 2014-2015 and 2015-2016, the representative of the Ministry/Institute stated that-

“..... The first mistake was, unfortunately, against 12 months, 13 months' salary was shown as the expenditure. So, we thought, okay, if such a simple thing can show a mistake, then we better go through all of the entries. After that, there were multiple errors, maybe, human errors. Then, we have written back telling them: “Please, correct and handover all the three years' accounts so that we approach the C&AG.” It was probably the human error. I do not blame them. They do not use their finance department. They outsourced it. They give it to some auditing firm. Those were the two instances.”

The Secretary assured the Committee that the requisite documents of the Institute for the year 2019-2020 would be submitted in the Budget Session and also that the advice and directions of the Committee would be implemented in both letter and spirit.

Observations/Recommendations

19. The Committee is highly disappointed to note that the Ministry of Education (Department of Higher Education) has failed to lay the Annual Reports and Audited Accounts of the GKCIET, Malda, before the Parliament within the stipulated time, even once since its inception in the year 2010. The delays for the years 2011-2012 to 2018-2019 ranged from 03 months to more than 07 years. Also, the requisite documents for the year 2019-2020* have not been laid before the Parliament as yet. This is in complete transgression from the earlier recommendations of this Committee and also the General Financial Rules. The Committee strongly recommend that henceforth, the Ministry and the Institute should follow these recommendations and Rules meticulously, to ensure that the requisite documents are laid before the Parliament within the time period stipulated therein.

20. The Committee was apprised that the absence of a regular Director since its inception and non-convening of the meetings of BoG due to not nominating the new Chairman, BoG/ Members/lack of quorum etc. during the years 2014 to 2017, were the main reasons for the delay. The Committee is astonished by the fact that such a long time is taken in the appointment of a regular Director and also about non-convening of the meetings of BoG in the Institute. Further, the Committee is of the considered view that the appointment of Director and convening of the meetings of BoG is a routine procedure and hence, it should have been dealt with well in advance by the Ministry/Institute, as this had led to considerable delay in getting approval of the requisite documents and subsequently, in sending them to the Ministry for laying before the Parliament.

* The Annual Report and Audited Accounts for the year 2019-2020 were laid before the Parliament on 29.11.2021.

The Committee desire to be apprised of the reasons as to why it took nearly 07 years for appointment of a regular Director and 03 years for non convening of the meetings of the BoG. The Committee, further, desire to know that during the absence of a regular Director, why the OSD who was in the Institute till April 2015, and thereafter, the official who was assigned the charge between April, 2015, till the joining of the regular Director in August, 2017, did not approve the pending requisite documents of the Institute, as this had rendered the very purpose of this temporary arrangement completely futile.

21. The Committee further note that the C&AG had asked GKCIET, Malda, to recast its accounts on two separate instances i.e., for the years 2011-2012 and 2012-2013 and again for the years 2014-2015 and 2015-2016. Also, it has been submitted by the Ministry in its written reply that there had been instances of mistakes/errors in the accounting process of the Institute and that the Institute did not have “suitable staff for carrying out internal audit”.

The Committee, hence, recommend to the Ministry/Institute to ensure that adequate professional manpower is appointed in the Institute at the earliest so that such mistakes/ errors in accounting process do not recur and accounts are accurately and timely compiled and handed over to the audit authorities.

22. The Committee also note that the audit authorities took 4 ½ to 10 months in auditing the annual accounts of the Institute and furnishing the final Audit Reports for these years. The Committee, therefore, recommend that the matter of delay in the audit process for these years may be taken up with the audit authorities at the highest level to avoid similar delays in future.

The Committee would like to be apprised about the steps taken by the Ministry in this regard.

23. The Committee is highly discontented with the past approach of the Ministry, in dealing with the matters pertaining to the functioning of the Institute. The Committee was apprised that the Ministry governs the Institute through their nominees in the Boards, etc. Hence, the Committee firmly believe that despite being fully aware of the issues of governance at the Institute, the Ministry had neglected the affairs of mis-governance at the Institute. The Committee strongly recommend to the Ministry to hold periodical meetings with the Institute to assist, guide and monitor its affairs to streamline the functioning of the Institute and also take necessary follow up action for a periodic review so as to avoid similar instances in future.

24. The Committee further note that the Ministry took nearly 03 months in approving and sending the requisite documents of GKCIET, Malda, for the years 2011-2012 and 2013-2014 to 2017-2018 and nearly 05 months for 2012-2013, after receiving them from the Institute on 09.09.2019 for laying them before the Parliament.

The Committee would like to know the reasons for such a long time taken by the Ministry in completing the process of laying the requisite documents before the Parliament, for the above mentioned years and also particularly for the year 2012-2013.

25. At the same time, the Committee has also taken note of the efforts put in by the Ministry from the year 2017 onwards, in the matter, which has brought about considerable improvement in terms of laying of requisite documents of the Institute before the Parliament. The Committee, hence, expect that as a result of this, the requisite documents for the year 2019-

2020 will be laid during the Budget session, as per the assurance given by the representative of the Ministry during the oral evidence and also, that, henceforth, the recommendations of the Committee and also the time schedule as laid down in General Financial Rules regarding completion of work at each stage from finalization to laying of the requisite documents of GKCIET, Malda would be strictly followed in future.

26. The Committee also recommend to the Ministry to note that if due to unavoidable reasons, in case of delay in laying of the Annual Reports and Audited Accounts of the Organisations/Institutions etc., under its administrative control, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period, should be laid on the Table of the House strictly within 30 days of the expiry of the said period or as soon as the House meets, whichever is later, as recommended by the Committee in its earlier reports.

**New Delhi
29th November, 2021
08 Agrahayana, 1943 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

Annexure-I
vide para 03 of the Report

Statement showing the year wise fund released to GKCIET, Malda by the Ministry of Education, Government of India.

Rupees in Lakh

Year	Budget			Fund Released			
	Plan	Non-Plan	Total	Plan	Non-Plan		
2011-12	2480.00	0.00	2480.00	100.00	0.00		
2012-13	2400.00	0.00	2400.00	2400.00	0.00		
2013-14	4060.00	0.00	4060.00	4060.00	0.00		
2014-15	1500.00	0.00	1500.00	1500.00	0.00		
2015-16	2000.00	0.00	2000.00	1000.00	0.00		
2016-17	3066.00	0.00	3066.00	780.00	0.00		
Year	Budget				Fund Released		
	OH-31	OH-35	OH-36	Total	OH-31	OH-35	OH-36
2017-18	300.00	1320.00	700.00	2320.00	100.00	1200.00	700.00
2018-19	132.21	100.00	569.00	801.21	132.21	100.00	554.95

Annexure-II
vide para 05 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the GKCIET, Malda for the years 2011-12 to 2019-2020.

Year	Date by which Annual Reports and Audited Accounts were required to be laid	Actual Date of laying of Annual Reports and Audited Accounts	Extent of delay (approximate)
2011-2012	31.12.2012	03.02.2020	07 year and 01 month
2012-2013	31.12.2013	10.02.2020	06 year and 01 month
2013-2014	31.12.2014	03.02.2020	05 year and 01 month
2014-2015	31.12.2015	03.02.2020	04 year and 01 month
2015-2016	31.12.2016	03.02.2020	03 year and 01 month
2016-2017	31.12.2017	03.02.2020	02 year and 01 month
2017-2018	31.12.2018	03.02.2020	01 year and 01 month
2018-2019	31.12.2019	23.03.2020	03 months
2019-2020	31.12.2020	Not laid as yet	N.A.

* The Annual Report and Audited Accounts for the year 2019-2020 were laid before the Parliament on 29.11.2021.

Annexure-III
vide para 08 of the Report

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the GKCIET, Malda for the years 2011-12 to 2018-2019.

S. No	Particulars	2011-2012	2012-2013	2013-2014
*	Date of approach to the Auditors to audit GKCIET accounts	20.05.2014	20.05.2014	20.05.2014
*	Date of appointment of the auditors	20.06.2014	20.06.2014	20.06.2014
*	Date of compilation of Annual Accounts of Institute	05.05.2014	05.05.2014	05.05.2014
*	Date of submission of Annual Account to Auditors for auditing	20.05.2014	20.05.2014	20.05.2014
*	Date and duration for auditing the annual accounts of Institute by auditors	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014
*	Date of queries raised by Auditors during auditing of Annual Accounts	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014
*	Date on which the replies to the audit queries was furnished to the Auditors	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014	26.06.2014 to 18.07.2014
*	Date on which draft audit report was issued by audit authorities	08.08.2014	08.08.2014	08.08.2014
*	Date on which final audit report was received by the Institute	13.10.2014	13.10.2014	13.10.2014
*	Date of finalization of annual reports	31.10.2017	31.10.2017	31.10.2017
*	Date on which documents were approved from the Competent Authority	28.06.2019	28.06.2019	28.06.2019
*	Date on which documents got translated	July 2019	July 2019	July 2019
*	Date on which documents got printed	July 2019	July 2019	July 2019
*	The date on which the documents were sent to the Ministry for being laid in the House	The required numbers of Annual Reports/Audited Accounts for respective years were made available to the Ministry on 09.09.2019 for being laid on the Table of the House.		
*	The date of laying of the documents on the Table of the House (Lok Sabha)	03.02.2020	10.02.2020	03.02.2020

S. No	Particulars	2014-2015	2015-2016	2016-2017
*	Date of approach to the Auditors to audit GKCIET accounts	26.03.2018	26.03.2018	26.03.2018
*	Date of appointment of the auditors	03.04.2018	03.04.2018	03.04.2018
*	Date of compilation of Annual Accounts of Institute	23.03.2018	23.03.2018	23.03.2018
*	Date of submission of Annual Account to Auditors for auditing	26.03.2018	26.03.2018	26.03.2018
*	Date and duration for auditing the annual accounts of Institute by auditors	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018
*	Date of queries raised by Auditors during auditing of Annual Accounts	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018
*	Date on which the replies to the audit queries was furnished to the Auditors	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018	16.04.2018 to 28.05.2018
*	Date on which draft audit report was issued by audit authorities	14.06.2018	14.06.2018	14.06.2018
*	Date on which final audit report received by the Institute	22.01.2019	22.01.2019	22.01.2019
*	Date of finalization of the annual reports	13.02.2019	13.02.2019	13.02.2019
*	Date on which documents were approved from the Competent Authority	28.06.2019	28.06.2019	28.06.2019
*	Date on which documents got translated	July 2019	July 2019	July 2019
*	Date on which documents got printed	July 2019	July 2019	July 2019
*	The date on which the documents were sent to the Ministry for being laid in House	The required numbers of Annual Reports/Audited Accounts for respective years were made available to the Ministry on 09.09.2019 for being laid on the Table of the House.		
*	The date of laying of the documents on the Table of the House (Lok Sabha)	03.02.2020	03.02.2020	03.02.2020

S. No	Particulars	2017-2018	2018-2019
*	Date of approach to the Auditors to audit GKCIET accounts	22.11.2018	13.05.2019
*	Date of appointment of the auditors	05.12.2018	28.05.2019
*	Date of compilation of Annual Accounts of Institute	22.10.2018	26.04.2019
*	Date of submission of Annual Account to Auditors for auditing	22.11.2018	13.05.2019
*	Date and duration for auditing the annual accounts of Institute by auditors	19.12.2018 to 16.01.2019	03.06.2019 to 20.06.2019 16.09.2019 to 01.10.2019
*	Date of queries raised by Auditors during auditing of the Annual Accounts	19.12.2018 to 16.01.2019	03.06.2019 to 20.06.2019 (Financial audit only) 16.09.2019 to 01.10.2019 (Compliance Audit only)
*	Date on which the replies to the audit queries was furnished to the Auditors	19.12.2018 to 16.01.2019	03.06.2019 to 20.06.2019 (Financial audit only) 16.09.2019 to 01.10.2019 (Compliance Audit only)
*	Date on which draft audit report was issued by audit authorities	21.02.2019	Got only final audit report on 15.10.2019 (Final audit and compliance audit were conducted separately)
*	Date on which final audit report received by Institute	04.04.2019	15.10.2019
*	Date of finalization of annual reports	24.04.2019	20.10.2019
*	Date on which documents were approved from the Competent Authority	28.06.2019	22.10.2019
*	Date on which documents got translated	July 2019	December 2019
*	Date on which documents got printed	July 2019	January 2020
*	The date on which the documents were sent to the Ministry for being laid in the House	The required numbers of Annual Reports/Audited Accounts for respective years were made available to the Ministry on 09.09.2019 for being laid on the Table of the House.	20.02.2020
*	The date of laying of the documents on the Table of the House (Lok Sabha)	03.02.2020	23.03.2020

**THE EXTRACTS OF THE MINUTES OF THE SECOND SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021)**

The Committee sat on Tuesday, 05th January 2021 from 11:00 hrs to 13:20 hrs. in Committee Room 'D', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

1. Shri Shafiqur Rahman Barq
2. Dr. A. Chellakumar
3. Shri T.N. Prathapan
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Shri R. K. Chaudhary - Under Secretary

X X X X X

**REPRESENTATIVES OF THE MINISTRY OF EDUCATION
(DEPARTMENT OF HIGHER EDUCATION), and
GHANI KHAN CHOUDHURY INSTITUTE OF ENGINEERING AND
TECHNOLOGY (GKCIET), MALDA.**

1. Shri Praveen Kumar - Secretary (*In charge*)
2. Shri Madhu Ranjan Kumar - Joint Secretary (Admin)
3. Shri M.M. Singh - Director
4. Prof. P.R. Alapati - Director (GKCIET, Malda)

X X X X X

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and explained the purpose of convening the meeting.

3-5. X X X X X

6. After that, the representatives of the Ministry of Education (Department of Higher Education) and the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda were ushered in to tender oral evidence before the Committee with regard to the delay in laying of the Annual Reports and Audited Accounts of GKCIET, Malda for the years 2011-2012 to 2018-2019.

7. The Chairperson welcomed the representatives of the Ministry and the Institute to the sitting of the Committee and explained to them that the meeting had been called to enquire into the reasons for the delay in laying of the Annual Reports and Audited Accounts of the GKCIET, Malda for the aforesaid years. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

8. The Committee enquired about the reasons put forth for the delays by the Ministry in their written replies i.e., absence of a regular Director in the Institute and issues of misgovernance in the Institute. The representative submitted that since the Institute was newly established in 2010, and was mentored by the NIT, Durgapur, there were difficulties in accounting process, initially. Further, for 2014-2017 the delays occurred because BOG was not there.

On being enquired about the issue of the recasting of the annual accounts of the Institute twice, i.e., for the year 2011-12 and 2012-2013 and again in 2014-2015 and 2015-2016, which also led to the delay, the representative admitted the irregularities and explained the reasons thereof. It was further submitted that after the regular Director joined in 2017 everything was updated.

9. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the Institute for the useful discussion in connection with the examination of the subject.

The witnesses then withdrew.

10-13. X X X X X

The Committee then adjourned.

**THE EXTRACTS OF THE MINUTES OF THE FIRST SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)**

The Committee sat on Monday, 29th November, 2021 from 1500 hours to 1630 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. Amol Ramsingh Kolhe
4. Dr. A. Chellakumar
5. Shri S.Ramalingam,
6. Shri Saptagiri Sankar Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

X X X X X

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

X X X X X

3. Thereafter, the Committee took up the seven Reports regarding the delay in laying the Annual Report and Audited Accounts of the following organisation for consideration :-

- i. **X** **X** **X**;
- ii. **X** **X** **X**;
- iii. **X** **X** **X**;
- iv. Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal;
- v. **X** **X** **X**;
- vi. **X** **X** **X**; and
- vii. **X** **X** **X**.

4. After deliberations, the Committee adopted the all seven Reports without modifications.

5. The Committee authorised the Hon'ble Chairperson to present these Reports to the Parliament.

X **X** **X** **X** **X**

X **X** **X** **X** **X**

The Committee then adjourned.
